

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26.03.2018

O.A./260/476/2016

MEMO AT FL- P MAY KINDLY BE

S C SAMANTRAY

-V/S-

PERUSED FOR WITHDRAWAL OF OA,
ON MEMO

CENTRAL EXCISE & CUSTOMS

ITEM NO:9

FOR APPLICANTS(S) Adv. :

Mr. S.C. Samantray (applicant in person)

FOR RESPONDENTS(S) Adv.:

Mr. S. Behera

Notes of The Registry	Order of The Tribunal
<p><i>Copy of Order may be given to both parties</i></p> <p><i>28/3 Review</i></p>	<p>The applicant Mr. S.C. Samantray appears in person and prays for withdrawal of the O.A. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p><i>kb</i></p> <p><i>SO (J)</i></p>